# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 446/2017 in O.A. No. 1335/2016

New Delhi, this the 26th day of April, 2018

# HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Ms. Kavita Joshi, D/o Shri Shiv Charan Singh Age 35 Years, Post Librarian R/o H. No. E 3/66, East Gokalpur, Delhi -110094.

... Petitioner

(By Advocate : None)

#### Versus

- 1. Smt. Punya Salila Srivastava, Secretary Directorate of Education, Govt. of NCT of Delhi.
- Shri Ashish Chander Verma
   Chairman,
   Delhi Subordinate Services Selection Board,
   Govt. of NCT of Delhi.
   FC-18, Institutional Area, Karkardoma,
   Delhi-110092.
  Respondents

(By Advocate: Shri K.M. Singh)

## ORDER (ORAL)

### By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the respondents produced a Memorandum dated 09.03.2018, i.e. offer of appointment issued to the applicant – Ms. Kavita Joshi and, accordingly, submits that since they have fully complied with the orders of this Tribunal, the CP may be closed.

2. In the circumstances and in view of substantial compliance of the orders passed by this Tribunal, the CP is closed and notices are discharged. No costs.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

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